

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-91/1994/1447/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Rajib Goswami,  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati, the 14<sup>th</sup> March, 2022.

Sub:- **Casual leave and station leave permission.**

Ref:- Your letter Nos. MACT(S) 188 dtd. 11.03.2022 and MACT(S) 193 dtd. 12.03.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 14.03.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 12.03.2022 till the morning of 15.03.2022.** The District and Sessions Judge, Sonitpur, Tezpur and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-91/1994/1448-1449 /A. dated** , 14-03-2022

Copy to:

1. The District and Sessions Judge, Sonitpur, Tezpur.
2. ✓ The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**